

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-637
ANSWERED ON- 23/07/2026

UTILISATION OF NATIONAL SPORTS DEVELOPMENT FUNDS

637. SHRI PRAMOD TIWARI

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether contributions to the National Sports Development Fund (NSDF) have dwindled during the last three years;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether NSDF was created to train athletes and build sports infrastructure instead of building and refurbishing sports facilities for bureaucrats;
- (d) if so, the details thereof and the reasons for utilising the fund otherwise; and
- (e) the steps proposed to be taken for stricter regulation of NSDF?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) and (b) The National Sports Development Fund (NSDF) continues to receive contributions from various Public Sector Undertakings (PSUs) and private corporate donors, which are utilized to support sports development initiatives in the country. While the quantum of contributions has varied over the last three financial years, the Government continues to mobilise resources from diverse stakeholders for the promotion of sports. Year-wise details of contributions received under NSDF during the last three years are as under:

Year	Contributions received (in ₹ crore)
FY 2023-24	85.26
FY 2024-25	70.16
FY 2025-26	37.02

(c) and (d) The National Sports Development Fund (NSDF) was established in 1998 under the Charitable Endowments Act, 1890 with the objective of promoting sporting excellence in the country through support to elite athletes, provision of international exposure and training, organization of national and international sporting events, and development of sports infrastructure.

The NSDF complements the Government's flagship initiatives, including the Khelo India Scheme, by providing need-based financial assistance for high-performance sports and infrastructure development. During the Scheme period from 2021-22 to 2025-26, financial assistance amounting to ₹464.49 crore has been released under the NSDF towards sports infrastructure projects, athlete training, and organization of national and international sports events. This also includes block grant support of

₹121.03 crore to the Target Olympic Podium Scheme (TOPS) for strengthening India's Olympic and Paralympic medal preparation.

All financial assistance under the NSDF is approved through a well-defined institutional framework. Proposals are examined and recommended by the Executive Committee, chaired by the Secretary (Sports), in accordance with the objectives and guidelines of the Fund. The decisions of the Executive Committee are subsequently placed before the NSDF Council, chaired by the Hon'ble Minister of Youth Affairs & Sports, for ratification, ensuring transparency, accountability and alignment with national sports priorities.

(e) A robust institutional and financial governance framework governs the utilisation of NSDF resources. Proposals are appraised as per approved guidelines, considered by the Executive Committee, and ratified by the NSDF Council, with accounts subject to annual statutory audit by the CAG to ensure transparency and financial discipline. Funds are released in a milestone-linked, phased manner, with subsequent instalments contingent upon submission and verification of Utilisation Certificates, while physical progress of infrastructure projects is monitored through periodic reports, including geo-tagged photographs, to ensure timely implementation. This comprehensive appraisal, approval and monitoring mechanism ensures that financial assistance under NSDF is extended only for eligible activities and effectively contributes to the development of sports and sportspersons in the country.
